

DIVISION BENCH  
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/42(KB)2021  
IA(COMPANIES.ACT)/213(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>MACHINO TRANSPORT VS MACHINO FINANCE PVT.LTD</b>
UNDER SECTION	<b>SEC. 230-232, SEC 234</b>

**Appearances (via video conferencing/physically)**

Ms. Ranjana Roy Gawai, Adv. ] For the petitioner  
Mr.Pervindra,Adv. ]  
Mr.Shikhar Upadhyay,Adv. ]

Mr. Ratnanko Banerjee ,Adv. ] For the Respondent  
Mr.Ajay Gaggar,Adv. ]  
Ms.Tahira Karanjawala, Adv. ]  
Ms.Manmeet Kaur, Adv. ]  
Mr.Uttiyo Mallick,Adv. ]  
Mr.Chand Malan,Adv. ]

**ORDER**

1. Ld.Counsel on both sides present.
2. Heard. **Reserved for orders** along with IA.
3. Ld.Counsel on both sides are directed to file written notes of argument on the point of maintainability, not exceeding two pages, within 10 days.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ